

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:838

ANSWERED ON:29.07.2010

AGREEMENT TO INCREASE THE NUMBER OF FLIGHTS

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**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a): whether any agreement has been signed recently amongst India, China and Pakistan to increase the number of flights;
- (b): if so, the details thereof and the names of the destinations of these flights from China and Pakistan;
- (c): the extent to which India is likely to be benefited from this;
- (d): the manner in which the security of these flights is likely to be ensured?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b): There is no Trilateral Agreement signed amongst India, China and Pakistan on air services matters. However, during the bilateral air services talks held between India and Pakistan on 14-15 March, 2008, the capacity entitlements for the designated airlines of each side had been increased from 12 to 28 services per week. At present the designated airline(s) of Pakistan can operate to Mumbai, Delhi and Chennai. In the bilateral talks held between India and China on 19 - 20 March, 2008, there was no increase of capacity entitlements. The designated airline(s) of China can operate to Delhi, Mumbai, Kolkata, Bangalore and any two additional points to be specified.

(c): The traffic rights are exchanged between the two countries on reciprocal basis. The enhanced bilateral entitlements are likely to help in the promotion of tourism, trade and business between the two countries by way of better availability of flight connections.

(d): The security of flights is ensured through the exclusive provision of 'Security' of the Air Services Agreement between India and China and India and Pakistan and the Bureau of Civil Aviation Security (BCAS) in India is the nodal agency responsible for security of air services.